

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3447
ANSWERED ON:16.03.2011
CBI ENQUIRY IN LOTTERY MAFIA
Mani Shri Jose K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any request from the Government of Kerala for a CBI enquiry into the activities of lottery mafia functioning in Kerala and the sale of bogus lottery tickets in the State;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c): Yes, Madam. Letters were received in the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) on 3rd March, 2011. By a letter dated 7th March, 2011 from the Department of Personnel and Training, the State Government has been requested to issue a statutory notification u/s 6 of the Delhi Special Police Establishment Act, 1946 and to furnish complete details of the cases to be investigated by the CBI by way of a self-contained note in the proforma prescribed by the Central Government so that the Central Government may consider the feasibility of entrusting the investigation of such cases to the CBI.